

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3124
ANSWERED ON:13.12.2011
SUBSIDY ON FOODGRAINS
Maharaj Shri Satpal

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the details of the foodgrains based welfare schemes being implemented in the hilly States of the country including Uttarakhand, State-wise; and

(b) the subsidy provided and the foodgrains allocated and lifted during each of the last three years and the current year in the said areas, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): Government has been providing food grains @35kg per family per month to all categories of families including Above Poverty Line (APL) families in all the hilly States including Uttarakhand, North Eastern States and Sikkim at highly subsidized prices under the Targeted Public Distribution System (TPDS) as compared to allocation ranging from 15 to 35 kgs for APL families in other States/UTs. Food grains are also provided at subsidised prices under Other Welfare Schemes such as Mid Day Meal (MDM) Scheme, etc to different States/UTs including hilly States such as Uttarakhand.

The Central Government incurs a subsidy of 72.69% and 73.74% for rice and wheat allocated for Below Poverty Line (BPL) category, 85.5% and 87.35% for Antyodaya Anna Yojna (AAY) and 59.9% and 61.4% for Above Poverty Line (APL) categories respectively under the TPDS. The allocations under Other Welfare Schemes are at BPL prices.

Statement of State-wise of allocation and offtake of food grains under TPDS and other welfare schemes in the hilly States of the country is at Annex-I to III.